Annexure-1

Name of Corporate Debtor: Talwalkar Better Value Fitness Limited

Date of commencement of liquidation:27 June 2022

List of Stakeholders as on:14 August 2023

List of secured financial creditors

Liquidation Claims

(Amount in Rs.)

| Sr. no. | Name of creditor | Details of claim | | Details of claim admitted | | | | | | | | Amount of any | | | |
|---------|-----------------------|------------------|----------------|-----------------------------|-----------------|-------------------------------------|--|--|---|---|----------------------------------|---------------|-----------------|------------------------------------|-------------------|
| | | Date of Receipt | Amount claimed | Amount of Claim Admitted | Nature of claim | Amount covered by security interest | Whether security interest relinquished? (Yes/ No) | Details of Security Interest | | % of share in total amount of claims admitted | Amount of Contingent Claim | mutual duas | Amount of claim | Amount of claim under verification | Remarks,if Any |
| 1 | Axis Bank Ltd | 27-07-22 | 889,442,220 | 889,442,220 | Secured | 889,442,220 | Yes | Pari passu charge on 8 owned properties of the Company | - | 27% | - | - | - | - | |
| 2 | The South Indian Bank | 27-07-22 | 290,807,800 | 290,807,800 | Secured | 290,807,800 | Yes | Pari passu charge on 8 owned properties of the Company | - | 9% | - | - | - | - | |
| 3 | DBS Bank India | 27-07-22 | 1,112,105,634 | 1,112,105,634 | Secured | 1,112,105,634 | Yes | Pari passu charge on 2 owned properties of the Company | - | 34% | - | - | - | - | |
| 4 | Union Bank of India | 22-07-22 | 160,617,008 | 160,617,008 | Secured | 160,617,008 | Yes | Pari passu charge on 8 owned properties of the Company | - | 5% | - | - | - | - | |
| 5 | Indian Bank | | 922,621,617 | 823,283,208 | Secured | 823,283,208 | Yes | Pari passu charge on 8 owned properties of the Company | - | 25% | - | - | 99,338,409 | - | |
| | Total | | 3,375,594,279 | 3,276,255,870 | | 3,276,255,870 | | | | 100% | | | 99,338,409 | - | |

Note:

a) The above information may change basis further investigation or new information.

b) Incase any claimant has any query on claim, please write us at - liquidation.tbvfl@gmail.com